

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer  
CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :30/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION3006-AT11A.M.**

**853-ADMISSION-COURT CODE-CUPIDAO-11.10 AM**

1	Misc. Application	586/2022	Manishaben Maheshkumar Patel-EXEMPTION Vs. SEBI	Ashok Singh, Advocate
	(Main Matter Number :SEBI Appeal/0000333/2022)			
	Misc. Application	587/2022	Manishaben Maheshkumar Patel-COD Vs. SEBI	Ashok Singh, Advocate
	(Main Matter Number :SEBI Appeal/0000333/2022)			
	SEBI Appeal	333/2022	Manishaben Maheshkumar Patel Vs. SEBI	Ashok Singh, Advocate
Sub Matter :	Misc. Application/0000586/2022			
Sub Matter :	Misc. Application/0000587/2022			

**852-ADMISSION-COURT CODE-ILLIQUID STOCK OPTION-11.07**

2	SEBI Appeal	323/2022	Amit Jalan Vs. SEBI	Naresh Akshay and Co.
Sub Matter :	Misc. Application/0000597/2022			
3	SEBI Appeal	324/2022	Shivam Chowdhary HUF Vs. SEBI	Sargam Agrawal Junior Associate
Sub Matter :	Misc. Application/0000598/2022			
4	SEBI Appeal	325/2022	Ms. Ankita Singh Vs. SEBI	Nitin Jain Junior Associate
Sub Matter :	Misc. Application/0000599/2022			

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CIVIL CAUSE LIST OF DATE :30/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	SEBI Appeal	326/2022	Ajay Jain Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000600/2022		
	Sub Matter :	Misc. Application/0000601/2022		
6	SEBI Appeal	327/2022	Indra Kumar Daga HUF Vs. SEBI	CA Priyank Singhi
	Sub Matter :	Misc. Application/0000602/2022		
7	SEBI Appeal	328/2022	Manish Kumar Soni Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000603/2022		
	Sub Matter :	Misc. Application/0000604/2022		
	Misc. Application	597/2022	Amit Jalan- stay Vs. SEBI	Naresh Akshay and Co.
	(Main Matter Number :SEBI Appeal/0000323/2022)			
	Misc. Application	598/2022	Shivam Chowdhary HUF-COD Vs. SEBI	Sargam Agrawal Junior Associate
	(Main Matter Number :SEBI Appeal/0000324/2022)			
	Misc. Application	599/2022	Ms. Ankita Singh-COD Vs. SEBI	Nitin Jain Junior Associate
	(Main Matter Number :SEBI Appeal/0000325/2022)			
	Misc. Application	600/2022	Ajay Jain-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
	(Main Matter Number :SEBI Appeal/0000326/2022)			
	Misc. Application	601/2022	Ajay Jain-STAY Vs. SEBI	RAM AWATAR DHOOT
	(Main Matter Number :SEBI Appeal/0000326/2022)			
	Misc. Application	602/2022	Indra Kumar Daga HUF-COD Vs. SEBI	CA Priyank Singhi
	(Main Matter Number :SEBI Appeal/0000327/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	603/2022	Manish Kumar Soni-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000328/2022)	RAM AWATAR DHOOT
	Misc. Application	604/2022	Manish Kumar Soni-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000328/2022)	RAM AWATAR DHOOT

**856-ADMISSION-COURTCODE-SOUNDCRAFTAO-11.10 AM**

8	Misc. Application	608/2022	Rajkumar Chainrai Basantani-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000335/2022)	Vikas Bengani, Advocate
	SEBI Appeal	335/2022	Rajkumar Chainrai Basantani Vs. SEBI Sub Matter : Misc. Application/0000608/2022	Vikas Bengani, Advocate

**857-RAHEARING-COURTCODE-RAHEARINGASHOK-AT11.12A.M.**

9	Review Application	10/2022	Ashok Kumar Vs. SEBI (Main Matter Number :SEBI Appeal/0000016/2021)	APPELLANT IN PERSON
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**859-RAHEARING-COURTCODE-RAHEARINGMAN-AT11.16A.M.**

10	Review Application	13/2022	Man Industries India Limited Vs. SEBI (Main Matter Number :SEBI Appeal/0000095/2020)	Harsh A. Kesharia Advocate
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CIVIL CAUSE LIST OF DATE :30/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>235-PARTHEARD-COURTCODE-SASTPAC-AT11.18A.M.</u></b>				
11	SEBI Appeal	203/2019	Shiv Kumar Agarwal Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	255/2019	Madhudevi Agarwal Vs. SEBI	Vinay Chauhan,Adv. i/b CorporateLawChambersInd ia Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	350/2019	Pawankumar Agarwal and Others Vs. SEBI	Rajvi Patel,Adv. i/b Rajpurohit and Associates Mustafa Doctor, Sr. Adv. i/b ELP
	SEBI Appeal	462/2019	Sanjay Thakkar Vs. SEBI	Advocate Jash Joshi  ELP
	SEBI Appeal	101/2020	Roselabs Finance Ltd. Vs. SEBI	Mr. Mehul Jain, Advocate  Mr. Rashi Dalmia, Advocate
	Misc. Application	609/2021	BASANT MALPANI-INTERIM RELIEF Vs. SEBI	Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000447/2021)				
	SEBI Appeal	447/2021	BASANT MALPANI Vs. SEBI	Corporate and Legal Advisor
Sub Matter :		Misc. Application/0000609/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**402-ADMDISPOSAL-CODE-INSIDERINDIABULLS-AT11.20A.M.**

12	SEBI Appeal	476/2021	INDIABULLS VENTURES LTD.and ANR. Vs. SEBI	PARINAM LAW ASSOCIATES
	Misc. Application	843/2021	Indiabulls Venture Ltd.and Anr Vs. SEBI	Parinam Law Associats

**740-DISPOSAL-COURTCODE-REMANDEDGDR-AT-11.22A.M**

13	SEBI Appeal	217/2020 ( /0000 )	Adesh Jain Vs. Securities And Exchange Board of India	Parinam Law Associates
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**370-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT11.24AM**

14	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Misc. Application	5/2021	Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000019/2021)				
	Misc. Application	6/2021	Arvind Goyal-URGENCY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				

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CIVIL CAUSE LIST OF DATE :30/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	8/2021	Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000005/2021		
	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000008/2021		
	Sub Matter :	Misc. Application/0000006/2021		
	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter(Disposed) :	Misc. Application/0000022/2021		
	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Triad Law Chambers ELP
	Sub Matter :	Misc. Application/0000563/2021		
	Misc. Application	563/2021	Abhay Dattatray Javlekar- DELAY APPLICATION Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
	(Main Matter Number :	SEBI Appeal/0000308/2021)		

**19-ADM-DISPOSAL-INVOKEPLEDGE-AT-11.26AM**

15	Misc. Application	135/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	93/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.  ELP- R-1,SHAH RAMAIYA-R-3
Sub Matter(Disposed) : SEBI Appeal/0000135/2021				
<b><u>329-DISPOSAL-CODE-PREFERENTIALALLOTMENT-AT-11.28AM</u></b>				
16	SEBI Appeal	446/2021	INDIA FINSEC LTD. Vs. SEBI	Corporate Law Chambers India
<b><u>540-DISP-COURTCODE-PRICEMANIPULATIONPMC-11.30 AM</u></b>				
17	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) : Misc. Application/0000735/2021				
Sub Matter : Misc. Application/0001366/2021				
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) : Misc. Application/0000747/2021				
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) : Misc. Application/0000748/2021				
	Misc. Application	1366/2021	SHIVDARSHAN SALES P.LD. AND ORS-DELAYINFILINGREPLY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000603/2021)				
	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
Sub Matter : Misc. Application/0000123/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter(Disposed) : Misc. Application/0001426/2021				
	Misc. Application	123/2022	SEBI.- DELAY IN REPLY Vs. Gulshan Investment Company Ltd.	Vidhii Partners Advocates for the Respondent Group
(Main Matter Number :SEBI Appeal/0000724/2021)				
	SEBI Appeal	215/2022	PMC Fincorp Limited and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter : Misc. Application/0000370/2022				
	Misc. Application	370/2022	PMC Fincorp Limited and Ors.-COD Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000215/2022)				
<b><u>638-ADM-COURT CODE-PHYSICALSHARES-AT11.32AM</u></b>				
18	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
Sub Matter(Disposed) : Misc. Application/0001372/2021				
Sub Matter(Disposed) : Misc. Application/0001373/2021				
Sub Matter(Disposed) : Misc. Application/0000441/2022				



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CIVIL CAUSE LIST OF DATE :30/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>697-DISPOSAL-COURTCODE-INVESTMENTADVISER -11.34 AM</u></b>				
19	SEBI Appeal	62/2022	BULL INVESTMENT PVT. LTD. A OR Vs. SEBI	RESEARCH ADVISORS Vedchetan Patil Advocate, Bombay High Court
Sub Matter(Disposed) :		Misc. Application/0001420/2021		
Sub Matter :		Misc. Application/0001421/2021		
Sub Matter :		Misc. Application/0000271/2022		
	Misc. Application	1421/2021	BULL INVESTMENT LTD. AND OR Vs. SEBI	RESEARCH ADVISORS P. Vedchetan Patil Advocate, Bombay High Court
(Main Matter Number :SEBI Appeal/0000062/2022)				
	Misc. Application	271/2022	Bull Research Investment Advisors Pvt Ltd and Ors. Vs. SEBI	Mr. Vedchetan Patil, Advocate Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000062/2022)				
<b><u>734-ADMDISPOSAL-COURTCODE-LODRARSS-AT11.36A.M.</u></b>				
20	SEBI Appeal	120/2022	Subash Agarwal and Ors. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000128/2022		
Sub Matter(Disposed) :		Misc. Application/0000129/2022		
Sub Matter(Disposed) :		Misc. Application/0000216/2022		
	SEBI Appeal	121/2022 ( /0000 )	SWARUP CHANDRA PARIJA and Ors. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000110/2022		
Sub Matter(Disposed) :		Misc. Application/0000111/2022		
Sub Matter(Disposed) :		Misc. Application/0000217/2022		

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CIVIL CAUSE LIST OF DATE :30/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>745-ADMISSIONDISPOSA-COURTCODE-NSEPENALTY-11.38 AM</u></b>				
21	SEBI Appeal	150/2022 ( /0000 )	Dr. V. R. Narasimhan Vs. SEBI	Advocate Janhvi P. Durve
	Sub Matter :	Misc. Application/0000621/2022		
	SEBI Appeal	174/2022	MS. CHITRA RAMAKRISHNA Vs. SEBI	Venkis Law Offices
	Sub Matter(Disposed) :	Misc. Application/0000265/2022		
	Sub Matter(Disposed) :	Misc. Application/0000266/2022		
	Sub Matter(Disposed) :	Misc. Application/0000267/2022		
	Sub Matter(Disposed) :	Misc. Application/0000371/2022		
	Sub Matter(Disposed) :	Misc. Application/0000372/2022		
	Sub Matter :	Misc. Application/0000556/2022		
	SEBI Appeal	199/2022	RAVI NARAIN Vs. SEBI	BODHI LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000314/2022		
	Sub Matter :	Misc. Application/0000315/2022		
	Sub Matter(Disposed) :	Misc. Application/0000316/2022		
	Sub Matter :	Misc. Application/0000622/2022		
	SEBI Appeal	211/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co.
	Sub Matter(Disposed) :	Misc. Application/0000340/2022		
	Sub Matter(Disposed) :	Misc. Application/0000341/2022		
	Sub Matter(Disposed) :	Misc. Application/0000342/2022		
	Sub Matter :	Misc. Application/0000637/2022		
	Misc. Application	556/2022	MS. CHITRA RAMAKRISHNA-DELAY Vs. SEBI	Venkis Law Offices
	(Main Matter Number :SEBI Appeal/0000174/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	621/2022	SEBI- Delay in Filing reply Vs. Dr. V. R. Narasimhan	K. Ashar and Co. Mr. J.P.Durve, Advocate
(Main Matter Number :SEBI Appeal/0000150/2022)				
	Misc. Application	622/2022	SEBI- Delay in Filing reply Vs. Ravi Nara	K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000199/2022)				
	Misc. Application	637/2022	SEBI-DELAY IN REPLY Vs. Anand Subramanian	K. ASHAR AND CO. Wadia Ghandy and Co.
(Main Matter Number :SEBI Appeal/0000211/2022)				

**763-ADMISSION-COURTCODE-MPSGDR-11.40 AM**

22	SEBI Appeal	159/2022	MPS INFOTECHNICS LTD AND ANR. Vs. SEBI	Prakash Choradia AGM - Legal
Sub Matter :		Misc. Application/0000985/2021		
	SEBI Appeal	160/2022	Karun Jain Vs. SEBI	NVB and Associates
Sub Matter :		Misc. Application/0001140/2021		
	SEBI Appeal	161/2022	MPS Infotecnics Ltd Vs. SEBI	NVB and Associates
Sub Matter :		Misc. Application/0001163/2021		
	SEBI Appeal	162/2022	KARUN JAIN Vs. SEBI	NVB and Associates
Sub Matter :		Misc. Application/0001238/2021		
	SEBI Appeal	163/2022	Peeyush Kumar Agarwal Vs. SEBI	NVB and Associates
Sub Matter :		Misc. Application/0001428/2021		
Sub Matter :		Misc. Application/0000633/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	633/2022	SEBI Vs. PEEYUSH KUMAR AGGARWAL	K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000163/2022)				
<b><u>733-ADMDISPOSAL-CODE-DIRECTORSLIABILITY-AT11.42A.M</u></b>				
23	SEBI Appeal	117/2022	Ajoy Sankar Sanyal Vs. SEBI	Legal Assistance Advocates And Legal Consultants Khare Legal Chambers
Sub Matter :		Misc. Application/0000361/2022		
	Misc. Application	361/2022	SEBI-DELAY IN FILING REPLY Vs. AJAY SANKAR SANYAL	Khare Legal Chambers
		( /0000 )		
(Main Matter Number :SEBI Appeal/0000117/2022)				
<b><u>771-DISPOSAL-COURTCODE-PMCINVESTIGATION-11.44 AM</u></b>				
24	SEBI Appeal	175/2022	NISHANT INBUILD LTD Vs. SEBI	CORPORATE PROFESSIONALS ADVISORS AND ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000288/2022		
Sub Matter :		Misc. Application/0000542/2022		
	Misc. Application	542/2022	SEBI-DELAY IN REPLY Vs. Nishant Inbuild Ltd.	Vidhii Partners Mr. Paras Taneja, Advocate
(Main Matter Number :SEBI Appeal/0000175/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>858-RAHEARING-COURTCODE-RAHEARINGBINAY-AT11.46A.M.</u></b>				
25	Review Application	11/2022	Binay Kumar Agarwal HUF Vs. SEBI (Main Matter Number :SEBI Appeal/0000020/2022)	RAM AWATAR DHOOT